

REVIEW AND REPORT ETC. OF HINDUSTAN  
HOUSING FACTORY LTD.

THE MINISTER OF STATE IN THE  
MINISTRY OF WORKS AND HOUSING  
(SHRI I. K. GUJRAL) : I beg to lay on  
the Table a copy each of the following  
papers (Hindi and English versions) under  
sub-section (1) of section 619A of the Com-  
panies Act, 1956 :—

- (1) Review by the Government on the  
working of the Hindustan Housing  
Factory Limited, New Delhi, for the  
year 1969-70.
- (2) Annual Report of the Hindustan  
Housing Factory Limited, New  
Delhi, for the year 1969-70 along  
with the Audited Accounts and the  
comments of the Comptroller and  
Auditor General thereon. [Placed  
in Library. See No. LT-641/71.]

12.40 hrs.

\*DEMANDS FOR GRANTS—1971-72—  
*Contd.*

MINISTRY OF DEFENCE—*Contd.*

THE MINISTER OF DEFENCE (SHRI  
JAGJIVAN RAM) : Sir, I was talking the  
other day about the tragic developments in  
Bangla Desh. The resurgence of sentiments  
for Bangla Desh after the brutal intervention  
by West Pakistan military forces had exposed  
in all its nakedness the colonialist design of  
the present regime in West Pakistan. It has  
further proved that the root of democracy  
is too deep and too strong to be sapped by  
a military rule of nearly a quarter of a  
century.

The people of Bangla Desh are manfully  
resisting the efforts of the Pakistan junta to  
suppress freedom and democracy. The  
terror which has been unleashed on Bangla  
Desh has stirred the conscience of the  
world. I can well appreciate the anger of  
hon. Members. The bravery and heroism  
of those engaged in this struggle is widely  
admired and applauded. The House has  
expressed its support and sympathy for our  
friends in distress. A significant percentage  
of the population of Bangla Desh has been  
forced out and has sought shelter in India.

Shri Viswanathan described this exodus as  
demographic aggression against India. Shri  
H. M. Patel called it an undeclared war on  
India. It is clear that the Pak Army is  
engaged in a ruthless genocide of the people  
of Bangla Desh and is in the process moun-  
ting a serious threat to our economy, to our  
society and to the basic principles which our  
Constitution enshrines. The values we  
cherish and the commitment we have made  
for our own social and economic develop-  
ment, are in jeopardy. Government are  
alive to their responsibility to meet this  
threat.

The House is aware of the intrusions  
that have been attempted by the Pak Army  
on our eastern borders. The House is also  
aware of the reports which have appeared in  
the press in regard to the preparations  
which are being made on our western  
borders, more particularly across the cease-  
fire line. Hon. Member, Shri Tombi Singh,  
drew our attention to the situation in the  
eastern sector. He mentioned particular  
Pakistan plans to train and launch some  
Naga and Mizo hostiles for disrupting  
tranquility in this part of our country. Hon.  
Members, Shri Inderjit Malhotra and Shri  
Shamim Ahmed, desired greater attention to  
be paid to the defence of Kashmir and asked  
for vigilance against Pakistani infiltrators to  
be intensified.

The House is aware of the frantic  
attempts which are being made by the  
Pakistani military junta to raise new regi-  
ments, to conscript their youth and to  
procure military hardware, arms and ammuni-  
tions stealthily or through the agency of  
their friends in some countries. All these  
preparations are being made with a view to  
extinguishing the flame of freedom and  
democracy on this sub-continent. We hope  
that those who are helping them in this  
effort are conscious of their responsibilities  
and are aware of the purpose for which  
these death-dealing weapons are being  
procured.

We have had occasions to discuss these  
threats to our security in this House. I can  
only say that we keep on reviewing these  
matters from day to day and I can assure the  
House that vigilance has been strengthened  
all along the eastern and western borders,  
and every precaution has been taken to  
defeat all possible manoeuvres on the part

\*Moved with the recommendation of the President.